

GENDER SENSITIZATION AND INTERNAL COMPLAINTS

COMMITTEE

SUPREME COURT OF INDIA

NEW DELHI 110001

DATE: 17.05.2022

APPLICATIONS ARE INVITED FROM ADVOCATES FOR BEING CONSIDERED TO BE ENLISTED AS VOLUNTEERS AS PER REGULATION 7(2)(iv) OF THE GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE SUPREME COURT OF INDIA (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013.

Applications in the prescribed Form (as per Annexure I) are invited from eligible Advocate(s) for being considered to be enlisted as ‘Volunteer’ as per Regulation 7(2)(iv) of The Gender Sensitization and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013 (herein after referred to as ‘Regulations 2013’) as per details given below:

1.	Name of the Post	Volunteer
2.	Number of Volunteers required	As per the decision of Gender Sensitization & Internal Complaints Committee of Supreme Court (GSICC)
3.	Term of appointment	As per the decision of Gender Sensitization & Internal Complaints Committee of Supreme Court (GSICC)
4.	Eligibility	(i) Applicant must be member of SCBA and/or SCAORA/Lawyers practicing for last 10 years in the Supreme Court/Allottees of Chamber in the precincts of Supreme Court of India/Lawyers who are in the waiting list of chamber allotment in the precincts of Supreme Court of India. (ii) Applicant’s name must appear in the Supreme Court Bar Association Voters’ list for 2022. (iii) Applicant may be of any Gender or age group.
5.	Duties and responsibilities	As per ‘The Gender Sensitization and Sexual

of the Volunteer	Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013’.
------------------	---

NOTE:

- ⇒ The position is strictly voluntary in nature and does not involve an honorarium.
- ⇒ The selection of the applicants will be subject to the approval of the GSICC.

Interested applicants may submit application through e-mail only on the following e-mail id:

membersecretarygsicc@gmail.com

Applicants are required to submit information/scanned copies of following documents along with their duly filled up scanned application form as per Annexure-I:-

- (i) **Copy of Bar Enrolment Certificate.**
- (ii) **Copy of Advocate-on-Record certificate (if applicable) and;**
- (iii) **SCBA/SCAORA membership details.**

The last date for submission of application is **18th July, 2022.**

Note: Incomplete application shall not be considered.

-sd/-
(Madhu Arora)
Member Secretary, GSICC

ANNEXURE-I

**APPLICATION FORM FOR BEING CONSIDERED FOR THE ENLISTMENT AS VOLUNTEER AS PER
REGULATION 7(2)(iv) OF THE GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN
AT THE SUPREME COURT OF INDIA (PREVENTION, PROHIBITION AND REDRESSAL)
REGULATIONS, 2013**

Affix latest passport
size photograph

1. NAME: _____

2. AGE: _____

3. ADDRESS:

OFFICE/CHAMBER:

RESIDENCE:

4. PHONE NUMBER:

MOBILE: _____

OFFICE/CHAMBER LANDLINE: _____

RESIDENCE: _____

5. EMAIL ID: _____

6. BAR ENROLMENT NO. : _____

(Please attach copy of the Bar Enrolment Certificate)

7. SCBA MEMBERSHIP DETAILS:

8. SCAORA MEMBERSHIP DETAILS:

9. PLEASE PROVIDE THE SERIAL NO. OF YOUR NAME IN THE SUPREME COURT BAR ASSOCIATION VOTERS' LIST OF 2022.

10. PLEASE SPECIFY DETAILS OF WORK EXPERIENCE IN THE FIELD OF PREVENTION OF SEXUAL HARASSMENT AT WORK PLACE:-

Date:

Place:

Name & Signature of the Applicant